

Additional Cause List

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 01-08-2017

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal.No. 59 of 2017 (SZ)	D.Sulif Kanyakumari District, Tamil Nadu Vs The Government of India, Rep.,by its Director, Ministry of Environment and Forests, New Delhi and 11 others	M/s. J.anandhavalli G.Sumitra P.Kavitha Counsel for Appellant	For Admission

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar